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ITEM NO.1

COURT NO.2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).22922/2014
(Arising out of impugned final judgment and order dated 14/11/2013
in CMWP No.33826/2012 passed by the High Court of Judicature at
Allahabad)

UMA BUILDERS PVT. LTD.

Petitioner(s)

VERSUS

LUCKNOW DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

(With office report)

Date : 14/12/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s) Mr.Vishnu Shankar Jain, Adv.

Ms.Aditi Mohan, Adv.

Mrs. Sudha Gupta, Adv.

For Respondent(s)

Dr. (Mrs.) Vipin Gupta, Adv.

Mr. Rakesh Kumar, Adv.

Upon hearing the counsel the Court made the following

O R D E R

List after four weeks on a day other than Monday and
Friday.

(SATISH KUMAR YADAV)

AR-CUM-PS

(RENUKA SADANA)

ASSISTANT REGISTRAR